

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1007 /Confdl. /2017
II-15-2/2005 (pt.-II)

Bilaspur, dated 29 / 08 /2017

Copy of order no. F.No. 8000/2571/XXI-B/CG/17 dated 28.08.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) (a) Smt. Anita Dahariya, I Additional District and Sessions Judge, Ambikapur for information and compliance. She is directed to take over charge at her new place of posting on **01.09.2017 F.N. positively.**
(b) Smt. Kiran Chaturvedi, Additional District & Sessions Judge, Kanker for information and compliance. She is directed to take over charge at her new place of posting on or before 13th September, 2017.

Contd....2/-

(2)

- (19) District & Sessions Judge, Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur for information.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (22) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (23) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Copying & Writ/ Civil/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

॥ ॐ ॥

(GAUTAM CHOURADIA)
REGISTRAR GENERAL

22.2.2016

Government of Chhattisgarh
Law & Legislative Affairs Department
Mahanadi Bhawan, Mantralaya, Naya Raipur

ORDER

Naya Raipur, dated 28.8.2017

F.No.8000/2571/XXI-B/CG/17. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No.66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh, withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Schedule below from the High Court of Chhattisgarh, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of their office, namely:-

S.No.	Name of the Judicial Office with present place of posting	Name of the Court
1.	Smt.Anita Dahariya, J Additional District & Sessions Judge, Ambikapur	Judge, Family Court, Bemetera
2.	Smt.Kiran Chaturvedi, Additional District & Sessions Judge, Kanker	Judge, Family Court, Jashpur.

By Order and in the name of the
Governor of Chhattisgarh

(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

AR(GmF)
28-8-2017
RG

Endt. No.8001/2571/XXI-B/CG/17

Naya Raipur, dated 28.8.2017

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No.999/Confdl/2017/II-15-02/2005 (Pt.II) Bilaspur, dated 25th August, 2017, with a request that the Judicial Officer concerned may be directed to join their new assignment within the period prescribed by Hon'ble High Court.

2. Accountant General, Chhattisgarh, Raipur.

..2..

3. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Naya Raipur, for perusal of Hon'ble Law Minister.
4. Staff Officer to Principal Secretary, Law, Government of Chhattisgarh, Mantralaya, Naya Raipur, for perusal of Hon'ble Law Minister
5. Smt. Anita Dahariya, I Additional District & Sessions Judge, Ambikapur.
6. Smt.Kiran Chaturvedi, Additional District & Sessions Judge, Kanker.
7. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Naya Raipur.
8. Deputy Director, Government Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, CG for publication in the forthcoming Gazettee (Extra Ordinary),

for information and necessary action.

RS
(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department